COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R-10

Mr. R. B. Sharma for R-13

ORDER

Mr. Rajiv Srivastava appears on behalf of Respondent No.10.

List the matter on <u>24.01.2018</u>. In the meantime, affidavit of service be filed.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member